

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.03.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar-R1 Abhishek Anand Rahul Shukla-R2

For Admission (After Notice)

2.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC
3.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	Mahima Singh Savar Mahajan-R1 Shatrajit Banerji-R2

For Hearing

4.	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A No. 682 of 2022 (PH)	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors. With	Vishal Gehrana	Anushree Kapadia Gaurav Mathur-R1 Ashim Sood-R2
5.	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A No. 673 of 2022	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
6.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 (PH)	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3

7.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. With	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
8.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan
9.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra-R2
10.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
11.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
12.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
13.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
14.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
15.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap

16.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
17.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors. With	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
18.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
19.	Comp. App. (AT) (Ins) No. 252 of 2021	Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Sharath Sampath	Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1
20.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal
21.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana
22.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4

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By order of Hon'ble Chairperson
-sd/-
Registrar